

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.11.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructur es Pvt Ltd	Shri Sampanth Kumar T k Advocate

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s : *None present*

RESPONDENT/s :

ORDER

None appeared for both the parties.

Post the case on 29/11/2018.

Ashok
MEMBER (T)

Rajeswara
MEMBER (J)

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[Signature]